Name of CD: Emerald Lands India Private Limited
Date of Commencement of CIRP: 02.01.2020
List as on: 21.01.2022
Annexure 7

List of Operational Creditors (Government Dues)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016												(Amount in Rs)	
SI.No.	Details of Claimant		Details of Claim received		Details of Claims Admitted								
	Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% of voting share in CoC,if applicable	Amount of Contingent Claims	Amount of any Mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of Claims under Verification	Remarks, if any
	Greater Ludhiana Area Development Authority (GLADA)	State		282,45,099	282,45,099							-	
	Dy. Commissioner of Income Tax, Central circle- 7, New Delhi, Income Tax Department	Centre		1645,17,661	-							1645,17,661	
	Total			1927,62,760	282,45,099							1645,17,661	